

## Annexure-7

Name of the Corporate Debtor : B.K. Roy Private Limited ; Date of commencement of CIRP : 20-08-2024 ; List of Creditors as on : 18.12.2024

## List of Operational Creditors (Government Dues) (Amount in ₹)

| Sl. No.      | Details of Claimant                  |             | Details of claim received |                  | Details of claim admitted |                 |                        |  | Amount of contingent claim | Amount of any mutual dues,that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks,if any                  |
|--------------|--------------------------------------|-------------|---------------------------|------------------|---------------------------|-----------------|------------------------|--|----------------------------|---|------------------------------------|------------------------------|---------------------------------|
|              | Department                           | Government  | Date of Receipt           | Amount claimed   | Amount of claim admitted  | Nature of claim | Whether Related Party? | % of voting share in CoC,if applicable |                            |   |                                    |                              |                                 |
| 1            | The Commissioner of Commercial Taxes | State Govt. | 18-Dec-24                 | 16,47,271        | -                         | -               | No                     | NA                                     | -                          | -   | 16,47,271                          | -                            | The claim is under verification |
| <b>Total</b> |                                      |             |                           | <b>16,47,271</b> | <b>-</b>                  |                 |                        |  | <b>-</b>                   | <b>-</b>                                      | <b>16,47,271</b>                   | <b>-</b>                     |                                 |